

(2021) 11 ITAT CK 0039

Income Tax Appellate Tribunal (Delhi I-1 Bench)

Case No: Income Tax Appeal No. 6577/DEL/2016

Majorel India Pvt. Ltd.

APPELLANT

Vs

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RESPONDENT

Date of Decision: Nov. 12, 2021

Acts Referred:

- Income Tax Rules, 1962 - Rule 10C
- Income Tax Act, 1961 - Section 92, 92C(3), 92CA(1), 92CA(4), 271(1)(c)

Hon'ble Judges: Suchitra Kamble, J; DR. B. R. R. Kumar, (AM)

Bench: Division Bench

Advocate: Vishal Kalra, Yishu Goel, F. R. Meena

Final Decision: Partly Allowed

Judgement